

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2708
ANSWERED ON 24.03.2025

STATUS OF ELECTRIFICATION OF VILLAGES

2708 MS. SWATI MALIWAL:

Will the Minister of **POWER** be pleased to state:

- (a) the State-wise number of villages that are yet to be electrified as per the latest data;
- (b) the targets and timeline set for achieving 100 per cent village electrification; and
- (c) the funds allocated and utilized for rural electrification during the last five years, State-wise?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : Government of India has been supplementing the efforts of the States through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) and Revamped Distribution Sector Scheme (RDSS), to help them achieve the objective of providing quality and reliable supply of power to all households.

As reported by the States/UTs, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified during DDUGJY (State/UT-wise details enclosed as **Annexure-I**). Under DDUGJY and thereafter under SAUBHAGYA, as reported by all States/UTs, electrification of all willing households was completed by 31st March, 2019. A total of 2.86 crore households were electrified during SAUBHAGYA period (State/UT-wise details enclosed as **Annexure- II**). Both the schemes stand closed as on 31.03.2022.

Government of India is further supporting the States for grid electrification of households left-out during SAUBHAGYA, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS), launched in July,2021. In addition, all households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and households belonging to Scheduled Tribes identified under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) are being sanctioned for on-grid electricity connection under RDSS as per the scheme guidelines. So far, works for electrification of 10.19 lakh households have been sanctioned amounting to Rs. 4,643 Cr. under RDSS. The State-wise details of Household Electrification Works sanctioned under RDSS are enclosed as **Annexure-III**. Further, works amounting to Rs. 1,067 Cr. have been sanctioned under RDSS for extension/ strengthening of electricity infrastructure in Northern Border areas in five States/ UTs of Himachal Pradesh, Ladakh, Uttarakhand, Sikkim and Arunachal Pradesh.

(c): State/UT-wise details of funds allocated/ utilized for rural electrification works under DDUGJY, Prime Minister's Development Package (PMDP) and household electrification works under SAUBHAGYA and RDSS, during FY 21 to FY 25 is enclosed as **Annexure-IV**.

**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION
NO. 2708 ANSWERED IN THE RAJYA SABHA ON 24.03.2025**

State-wise electrification of inhabited census villages under DDUGJY

Sl. No.	States/UTs	Number of villages electrified
1	Arunachal Pradesh	1,483
2	Assam	2,732
3	Bihar	2,906
4	Chhattisgarh	1,078
5	Himachal Pradesh	28
6	J & K	129
7	Jharkhand	2,583
8	Karnataka	39
9	Madhya Pradesh	422
10	Maharashtra	80
11	Manipur	366
12	Meghalaya	1,051
13	Mizoram	54
14	Nagaland	78
15	Odisha	3,281
16	Rajasthan	427
17	Tripura	26
18	Uttar Pradesh	1,498
19	Uttarakhand	91
20	West Bengal	22
	Total	18,374

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION
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Households electrified since the launch of SAUBHAGYA scheme including additional
households under DDUGJY

Sl. No.	States/UTs	Number of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
Total		2,86,13,424

*Not funded under SAUBHAGYA Scheme

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2708 ANSWERED IN THE RAJYA SABHA ON 24.03.2025

State-wise details of Household Electrification Works sanctioned under RDSS

States/ UTs	Sanction Details		
	Outlay (Rs. Cr.)	GBS (Rs. Cr.)	Households (Nos.)
Andaman & Nicobar	-	-	-
Andhra Pradesh	161	97	46,443
Arunachal Pradesh	76	68	10,136
Assam	786	707	1,27,111
Bihar	301	180	42,635
Chhattisgarh	367	220	72,788
Delhi	-	-	-
Goa	-	-	-
Gujarat	-	-	-
Haryana	-	-	-
Himachal Pradesh	7	6	100
Jammu & Kashmir	77	69	10,730
Jharkhand	82	49	13,314
Karnataka	36	22	5,844
Kerala	7	4	1,482
Ladakh	-	-	-
Madhya Pradesh	185	111	36,045
Maharashtra	29	17	9,036
Manipur	214	193	36,972
Meghalaya	436	392	50,501
Mizoram	80	72	15,167
Nagaland	70	63	10,004
Puducherry	-	-	-
Punjab	-	-	-
Rajasthan	500	300	2,08,592
Sikkim	-	-	-
Tamil Nadu	30	18	10,673
Telangana	120	72	31,081
Tripura	105	94	19,853
Uttar Pradesh	964	579	2,58,700
Uttarakhand	14	12	1,823
West Bengal	-	-	-
Grand Total	4,643	3,345	10,19,030

Note: Sanctioned Households include 1,661 Public places sanctioned under DA-JGUA

**ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2708
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State/UT-wise details of funds allocated/ utilised during the last five years

(Amount in Rs. Crores)

States/ UTs	Fund Allocated/Utilised during FY 21 to FY 25
Andaman & Nicobar	5.30
Andhra Pradesh	126.06
Arunachal Pradesh	191.01
Assam	1,874.96
Bihar	2,171.65
Chhattisgarh	303.64
D&N Haveli	1.59
Delhi	0.00
Goa	2.16
Gujarat	63.10
Haryana	64.14
Himachal Pradesh	58.17
J&K and Ladakh	465.07
Jharkhand	955.10
Karnataka	135.85
Kerala	78.70
Madhya Pradesh	1,201.59
Maharashtra	347.45
Manipur	192.54
Meghalaya	195.39
Mizoram	35.89
Nagaland	76.57
Orissa	517.44
Puducherry	4.81
Punjab	29.74
Rajasthan	806.60
Sikkim	45.22
Tamil Nadu	108.93
Telangana	67.65
Tripura	215.86
Uttar Pradesh	3,261.89
Uttarakhand	9.01
West Bengal	766.76
Grand Total	14,380
